

THE HIGH COURT OF ORISSA: CUTTACK

NOTICE

Cuttack Dated, 20th November, 2020

The Hon'ble Court have been pleased to decide that Lawyers and litigants can access and utilize the Orders and Judgments passed by the Hon'ble Court as available in the Court's website (or printout thereof) in lieu of certified copies in the manner prescribed in Hon'ble Court's Notification No.4587 Dtd.25.03.2020 and such arrangement shall remain in force till **08.01.2021**.

This is for information and necessary action.

BY ORDER,


20.11.2020
REGISTRAR GENERAL

Memo No.11069 (100) / Dtd.20.11.2020

Copy forwarded to the:-

1. All Officers of the Court
2. The Addl. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice
3. All Sr. Secretaries/Secretaries to the Hon'ble Judges of the Court
4. All Superintendents of the Court
5. Technical Director, NIC, OHC for uploading in the Orissa High Court website.
6. Notice Board

for information and necessary action.

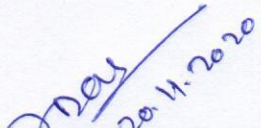

20.11.2020
DEPUTY REGISTRAR (JUDICIAL)

Memo No.11070 (35) / Dtd.20.11.2020

Copy forwarded to the:-

1. Chief Secretary to Govt. of Odisha, Bhubaneswar
2. Advocate General, Odisha, Cuttack
3. District & Sessions Judges (All) with respect to earlier Court's Letter No.4586 dtd.25.03.2020.
4. Secretary, Orissa High Court Bar Association, Cuttack

for information and necessary action.


20.11.2020
DEPUTY REGISTRAR (JUDICIAL)